

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :21/01/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/1935/2026 BLAPL/705/2026	BHARAT MIRDHA VS STATE OF ODISHA	GOKULANANDA SAHU VS	//0 S.D.J.M.,PADAMPUR(Bargarh) 2(B)CC/0000015/2025
2	D-BLAPL/1968/2026 BLAPL/706/2026	YASHWANT KUMAR SAHU VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	//0 SPECIAL JUDGE,NAWAPARA(Nuapada) SA/0000002/2026
3	D-BLAPL/1991/2026 BLAPL/707/2026	DEEBAKAR MANAHIRA @ DIBAKAR MANHIRA VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	BANGOMUNDA /218 /2025 A.D.J.,KANTABANJI(Balangir) SC/0000119/2025
4	D-BLAPL/1998/2026 BLAPL/708/2026	RAMESH CHANDRA BEHERA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	JALESWAR /550 /2025 A.D.J.,JALESWAR(Baleshwar) Spl/0000032/2025
5	D-BLAPL/2000/2026 BLAPL/709/2026	GANESH SAHU VS STATE OF ODISHA	MANAS KUMAR CHAND VS	BANAPUR P.S. /13 /2026 1ST A.D.J.-CUM-SPL.JUDGE, KHURDA(K) TR/0000010/2026
6	D-BLAPL/2013/2026 BLAPL/710/2026	SANTOSH KUMAR PARIDA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	//0 A.D.J.,JALESWAR(Baleshwar) Spl/0000031/2025
7	D-BLAPL/2015/2026 BLAPL/711/2026	ABHISEK SINGH @ ABHISHEK SINGH @ LUCKY VS STATE OF ODISHA	AMULYA RATNA PANDA VS	JALESWAR /555 /2025 A.D.J.,JALESWAR(Baleshwar) Spl/0000033/2025
8	D-BLAPL/2019/2026 BLAPL/712/2026	BIKASH JAYPURIA VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	TALSARA /80 /2025 A.D.J.,SUNDARGARH(Sundargarh) ST/0000247/2025
9	D-BLAPL/2021/2026 BLAPL/713/2026	SAROJ PANDA @ SAROJ KUMAR PANDA VS STATE OF ODISHA	SAMAPIKA MISHRA VS	KEONJHAR TOWN /844 /2025 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(K) GR/0001923/2025
10	D-BLAPL/2022/2026 BLAPL/714/2026	SAHADEV KHARA VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	CHITRAKONDA /107 /2025 SPECIAL JUDGE,MALKANGIRI(Malkang) Spl/0000087/2025
11	D-BLAPL/2043/2026 BLAPL/715/2026	BITU @ BISWAJIT DASH VS STATE OF ODISHA	BHABANI SHANKAR DAS VS	COLLIERY /251 /2025 J.M.F.C,TALCHER(Anugul) GR/0000544/2025

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12	D-BLAPL/40714/2025 BLAPL/716/2026	SUJIT BAHADUR VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	TALCHER TOWN /989 /2025 SPECIAL JUDGE,TALCHER(Anugul) Spl/0000015/2025
13	D-BLAPL/433/2026 BLAPL/717/2026	JAMBU DALEI VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	CHANDRASEKHARPUR /497 /2024 AD-HOC A.D.J.(FTSC-II),BHUBANESWA TR/0000119/2025
14	D-BLAPL/676/2026 BLAPL/718/2026	MAGUNI @ SANJAY KUMAR ROUT @ SANJAY ROUT VS STATE OF ODISHA	DEBASNAN DAS VS	CHOUDWAR /159 /2023 1ST A.D.J., CUTTACK(Cuttack) ST/0000005/2024
15	D-BLAPL/2083/2026 BLAPL/719/2026	RAMESH CHANDRA SAHU VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	K.NUAGOAN /148 /2025 S.D.J.M.,BALLIGUDA(Kandhamal) CT/0000555/2025
16	D-BLAPL/834/2026 BLAPL/720/2026	BALABHADRA BASKEY VS STATE OF ODISHA	HEMANTA KUMAR MOHANTA VS	KULIANA /154 /2025 J.M.F.C.,BARIPADA(Mayurbhanj) CT/0000889/2025
17	D-BLAPL/2091/2026 BLAPL/721/2026	MUNNA @ BUDHIA BARIK VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	SECTOR-7 /69 /2022 2ND A.D.J.,ROURKELA(Sundargarh) ST/0000162/2022
18	D-BLAPL/1065/2026 BLAPL/722/2026	SUSHANTA BEJ VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	SONEPUR /189 /2025 S.D.J.M.-CIVIL JUDGE (JD),SONEPUR(So GR/0000165/2025
19	D-BLAPL/1112/2026 BLAPL/723/2026	BINGU KHILA @ KHALA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	CHITRAKONDA /203 /2023 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000220/2023
20	D-BLAPL/1135/2026 BLAPL/724/2026	K. SIBAPRASAD ACHARY @ SIBAPRASAD ACHARI VS STATE OF ODISHA	SUKANTA KUMAR NAYAK (2) VS	BALLIGUDA /196 /2025 SPECIAL JUDGE,BALLIGUDA(Kandham Spl/0000119/2025
21	D-BLAPL/2102/2026 BLAPL/725/2026	ABHI @ ANANTA CHARAN NAYAK VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	MARINE KASIA /154 /2025 J.M.F.C.,BASUDEVPUR(Bhadrak) GR/0001263/2025
22	D-BLAPL/1430/2026 BLAPL/726/2026	MANORANJAN BARIK VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	DHAMARA PS /30 /2025 DISTRICT & SESSIONS JUDGE,BHADRA ST/0000189/2025
23	D-BLAPL/2060/2026	GANGADHAR NAG	SISIRA PANIGRAHI	BHAWANIPATNA SADAR /530 /2025

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	BLAPL/727/2026	VS STATE OF ODISHA	VS	S.D.J.M.-CIVIL JUDGE (JD),BHAWANIPAL CT/0001135/2025
24	D-BLAPL/1782/2026 BLAPL/728/2026	LITU @ ASISH NAIK VS STATE OF ODISHA	CHIRANJIB ROUT VS	TALCHER TOWN /616 /2025 S.D.J.M. CIVIL JUDGE (JD),TALCHER(A GR/0001154/2025
25	D-BLAPL/1816/2026 BLAPL/729/2026	DIPUNA MAJHI VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	BANSADA /281 /2025 J.M.F.C,CHANDABALI(Bhadrak) GR/0000681/2025
26	D-BLAPL/1854/2026 BLAPL/730/2026	ANANTA HALDAR VS STATE OF ODISHA	UMESH CHANDRA DORA VS	MOTU /86 /2025 A.D.J.,MALKANGIRI(Malkangiri) CT/0000112/2025
27	D-BLAPL/2066/2026 BLAPL/731/2026	SAMARPITA CHOUDHURY VS STATE OF ODISHA	SURESH KUMAR PANDA VS	BIDANASI /308 /2024 J.M.F.C,CUTTACK(Cuttack) GR/0000947/2024
28	D-BLAPL/39953/2025 BLAPL/732/2026	RABI BARAJA VS STATE OF ODISHA	ASIT KUMAR JENA VS	MALKANGIRI /289 /2025 DISTRICT AND SESSIONS JUDGE,MAL CT/0000103/2025
29	D-BLAPL/996/2026 BLAPL/733/2026	RAJ DALABEHERA VS STATE OF ODISHA	AMAR MOHANTY VS	KHURDA MODEL /351 /2023 2ND A.D.J,KHURDA(Khordha) ST/0000024/2024
30	D-BLAPL/2081/2026 BLAPL/734/2026	RATANI PRADHAN @ RATNAMANI VS STATE OF ODISHA	JAYANTA KUMAR PADHI VS	MARINE PENTHAKATA /104 /2024 3RD ADDL. DISTRICT JUDGE,PURI(Puri) ST/0000025/2025
31	D-BLAPL/1570/2026 BLAPL/735/2026	GULU MOHANTY VS STATE OF ODISHA	MANAS KUMAR CHAND VS	AIR FIELD P.S. /105 /2025 2ND A.D.J.-CUM-SPL. JUDGE,BHUBANE TR/0000323/2025
32	D-BLAPL/2082/2026 BLAPL/736/2026	ALFA AIND VS STATE OF ODISHA	BHARAT BHUSAN ROURAY VS	RAJGANGPUR /107 /2023 SPECIAL JUDGE (POCSO), SUNDARGARH Spl/0000028/2023
33	D-BLAPL/1907/2026 BLAPL/737/2026	GAGAN @ CHUDAMANI DHARUA VS STATE OF ODISHA	JAGABANDHU SAHU VS	PAIKMAL /304 /2025 S.D.J.M.,PADAMPUR(Bargarh) GR/0001386/2025
34	D-BLAPL/2116/2026 BLAPL/738/2026	PRAVAT MALLICK VS	PARTHA SARATHI DAS VS	KEONJHAR SADAR /525 /2025 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(

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35	D-BLAPL/1574/2026 BLAPL/739/2026	STATE OF ODISHA SOUMYA RANJAN NAYAK VS	SATYAJIT MOHAPATRA VS	GR/0001549/2025 DHUSURI /187 /2021 SPECIAL JUDGE (POCSO), BHADRAK(B
36	D-BLAPL/2085/2026 BLAPL/740/2026	STATE OF ODISHA GOBARDHAN TOLTIA VS	JNYANANANDA PANDA VS	Spl/0000049/2024 GOLAMUNDA /177 /2025 A.D.J.,DHARAMGARH(Kalahandi)
37	D-BLAPL/2119/2026 BLAPL/741/2026	STATE OF ODISHA BASUDEV PRADHAN VS	LAXMINARAYAN RAYATSINGH VS	CT/0000002/2026 SATYABADI /228 /2025 SPECIAL JUDGE (POCSO), PURI(Puri)
38	D-BLAPL/2138/2026 BLAPL/742/2026	STATE OF ODISHA ANANTA MALLICK VS	DIBYA JYOTI SAHOO VS	TR/0000095/2025 KHAJURIPADA /23 /2025 SPECIAL JUDGE, PHULBANI(Kandhamal
39	D-BLAPL/2151/2026 BLAPL/743/2026	STATE OF ODISHA NIHAR RANJAN HATI @ PAPU VS	ASIT KUMAR JENA VS	Spl/0000030/2025 INDUSTRIAL ESTATE PS /267 /2025 SPECIAL JUDGE (NDPS),KHURDA(Khor
40	D-BLAPL/1580/2026 BLAPL/744/2026	STATE OF ODISHA ROHITA KUMAR PANIGRAHI VS	NEELAKANTHA PANDA VS	TR/0000131/2025 SHERAGADA /373 /2025 J.M.F.C., SERAGARA(Ganjam)
41	D-BLAPL/1680/2026 BLAPL/745/2026	STATE OF ODISHA GANESH BISOI VS	ASHOK DAS VS	GR/0000421/2025 GARBANDHA /92 /2025 S.D.J.M.-CIVIL JUDGE (JD),PARALAKHE
42	D-BLAPL/2157/2026 BLAPL/746/2026	STATE OF ODISHA SANATAN NAYAK VS	SANTOSH KUMAR MAHANTY VS	GR/0000710/2025 PATTAPUR (DIGAPAHANDI) /514 /2025 NYAYADHIKARI G.N. /J.M.F.C,SANAKH
43	D-BLAPL/1750/2026 BLAPL/747/2026	STATE OF ODISHA KARTIKA BEHERA VS	AMARESH CHANDRA SAMAL VS	GR/0000497/2025 BADABAZAR /590 /2025 S.D.J.M.,BERHAMPUR(Ganjam)
44	D-BLAPL/1776/2026 BLAPL/748/2026	STATE OF ODISHA MANAS RANJAN DAS VS	MANOJ KUMAR AGRAWALLA VS	GR/0003274/2025 SORO /131 /2023 A.D.J., SORO(Baleshwar)
45	D-BLAPL/1788/2026 BLAPL/749/2026	STATE OF ODISHA SURESH DAS VS	BHARAT CHANDRA PANDA VS	ST/0000397/2023 KHAIRA /318 /2025 J.M.F.C.,SORO(Baleshwar)
		STATE OF ODISHA		CT/0001574/2025

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46	D-BLAPL/1813/2026 BLAPL/750/2026	HADU @ ABHIRAM KHARSEL VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	BELPARA /186 /2025 A.D.J.,PATNAGARH(Balangir) SC/0000087/2025
47	D-BLAPL/2169/2026 BLAPL/751/2026	PINKI BHUE @ PINKI EKKA VS STATE OF ODISHA	SUSANTA KUMAR SAHU VS	JUJUMURA /173 /2025 J.M.F.C.(II),SAMBALPUR(Sambalpur) GR/0000837/2025
48	D-BLAPL/2046/2026 BLAPL/752/2026	KARNEL LIMA VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	BAIDYANATHPUR /41 /2025 A.D.J. CUM SPECIAL JUDGE,BERHAMPTON Spl/0000007/2025
49	D-BLAPL/2172/2026 BLAPL/753/2026	ARJUN CHARAN PALEI VS STATE OF ODISHA	PRATIK NAYAK VS	/ /0 A.D.J., SORO(Baleshwar) Spl/0000066/2025
50	D-BLAPL/37491/2025 BLAPL/754/2026	PRABIR KUMAR MUKHERJEE VS UNION OF INDIA(CBI)	LAXMINARAYAN PATEL VS	/ /0 SPECIAL JUDGE (CBI-I -CUM-PMLA),BHUBANESWAR TR/0000003/2023
51	D-BLAPL/39476/2025 BLAPL/755/2026	SANTOSH KUMAR NAYAK @ CHANDAN VS STATE OF ODISHA	ROHIT RANJAN RAY VS	CHANDAKA P.S. /416 /2025 A.D.J.,BHUBANESWAR(Khordha) TR/0000592/2025
52	D-BLAPL/2181/2026 BLAPL/756/2026	RAJESH @ SUSIL NAIK @ SUSHIL NAIK VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	COLLIERY /593 /2025 J.M.F.C,TALCHER(Anugul) GR/0001290/2025
53	D-BLAPL/518/2026 BLAPL/757/2026	MINA DALEI VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	CHANDRASEKHARPUR /497 /2024 AD-HOC A.D.J.(FTSC-II),BHUBANESWAR TR/0000119/2025
54	D-BLAPL/895/2026 BLAPL/758/2026	BIBHUTANANDA SWAIN VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	BALIANTA P.S. /602 /2024 A.D.J.,BHUBANESWAR(Khordha) CT/0000425/2025
55	D-BLAPL/2196/2026 BLAPL/759/2026	RAJA NAYAKAR VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	/ /0 SPECIAL JUDGE, KALAHANDI(Kalahandi) 2(A)CC/0000025/2025
56	D-BLAPL/931/2026 BLAPL/760/2026	BRUNDA KHILLO VS STATE OF ODISHA	PVS NANAJI ACHARY VS	BOIPARIGUDA /76 /2023 SPECIAL JUDGE,JEYPORE(Koraput) TR/0000035/2023
57	D-BLAPL/1193/2026	LILISAN DIGAL	KABIR KUMAR JENA	/ /0

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	BLAPL/761/2026	VS STATE OF ODISHA	VS	SPECIAL JUDGE,KHALLIKOTE(Ganjam) 2(A)CC/0000040/2025
58	D-BLAPL/1346/2026 BLAPL/762/2026	BIDESHI PALEI @ NANDA VS STATE OF ODISHA	RABI NARAYAN MOHANTY VS	BALIPATNA /160 /2024 3RD A.D.J., BHUBANESWAR(Khordha) CT/0000166/2024
59	D-BLAPL/2074/2026 BLAPL/763/2026	SUDHIR TRIPATHY VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	BHUBAN /602 /2025 J.M.F.C.,BHUBAN(Dhenkanal) GR/0000579/2025
60	D-BLAPL/2162/2026 BLAPL/764/2026	MADAN KHATUA VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	BAUNISUNI /162 /2025 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000120/2025
61	D-BLAPL/2163/2026 BLAPL/765/2026	RINKU TARIA VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	// SPECIAL JUDGE,BAUDH(Baudh) 2(A)CC/0000018/2024
62	D-BLAPL/2171/2026 BLAPL/766/2026	ADITYA NARAYAN DAS VS STATE OF ODISHA	MAMATA BISWAL VS	NISCHINTAKOILI /171 /2025 SPECIAL JUDGE (POCSO), CUTTACK(Cuttack) Spl/0000220/2025
63	D-BLAPL/2180/2026 BLAPL/767/2026	SUDHIR KHATUA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BOUDH /146 /2023 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000081/2023
64	D-CMP/2271/2026 CMP/147/2026	RAJENDRA NARAYAN SETH VS MANOJ KUMAR NAIK	SHRADHA DAS VS	// A.D.J.,KUCHINDA(Sambalpur) RFA/0000015/2024
65	D-CMP/2203/2026 CMP/148/2026	SANTOSH KUMAR SAHU VS TRILOCHAN SAHU	KARUNAKAR RATH VS	// CIVIL JUDGE (JD),SORO(Baleshwar) CMA/0000025/2024
66	D-CMP/2485/2026 CMP/149/2026	BAIDYANATH SAHU VS BALABHADRA SAHOO	MONOMOY BASU VS	// 2ND A.D.J., BARIPADA(Mayurbhanj) Fao/0000051/2023
67	D-CMP/2596/2026 CMP/150/2026	SUHASINI RATH VS COMMISSIONER, BHUBANESWAR MUNICIPALITY CORPORATION (BMC),	GOPINATH MISHRA VS	// CIVIL JUDGE (JD),BHUBANESWAR(Khordha) IA/0000001/2026
68	D-CMP/2505/2026 CMP/151/2026	ASWINI KUMAR ROUT VS	NIRANJAN LENKA VS	// A.D.J.,KENDRAPARA(Kendrapara)

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69	D-CMP/1848/2026 CMP/152/2026	BHABAGRAHI ROUT BAISHNABA GANDA @ MAHANANDA VS DHANESTI GANDA	SARBESWAR SAHOO VS	Fao/0000019/2025 // CIVIL JUDGE (SD),TITILAGARH(Balangi CS/0000048/2013
70	D-CMP/2542/2026 CMP/153/2026	CHITRAMANI @ KALI ROUT VS UDHABA ROUT	PRATYUSHA NAIDU VS	// 3RD A.D.J., BHUBANESWAR(Khordha) RFA/0000066/2017
71	D-CMP/2503/2026 CMP/154/2026	BASERA COMPLEX OWNERS WELFARE TRUST , KHURDA VS M/S. MILLENARY BUILD TEK PVT. LTD., KHURDA	SHIBANI SHANKAR PRADHAN VS	// CIVIL JUDGE (SD),BHUBANESWAR(Kh CS/0001942/2010
72	D-CMP/1897/2026 CMP/155/2026	PUSTAM SAHU VS SHANTI @ MANJARI PRADHAN	ARJUNA CHARANA BEHERA VS	// CIVIL JUDGE (SD),BARGARH(Bargarh) CS/0000072/2018
73	D-CMP/2694/2026 CMP/156/2026	SUDHANSU MOHAN MISHRA VS STATE OF ODISHA	SOUMYAKANTA MAHAPATRA VS	// CIVIL JUDGE (JD),KHURDA(Khordha) CS/0000143/2015
74	D-CMP/2894/2026 CMP/157/2026	HAREKRUSHNA KHAMARI VS PADMALOCHAN KHAMARI	SAILAZA NANDAN DAS VS	// ADL. CIVIL JUDGE (SD),BALASORE(Bal CS/0002303/2023
75	D-CMP/2354/2026 CMP/158/2026	SALKHU SOREN @ MAJHI VS RABI NAIK	SARADA PRASAD DASH VS	// ADDL CIVIL JUDGE(SD), BARIPADA(Ma CS/0000170/2018
76	D-CONTC/1356/2026 CONTC/474/2026	PRAKASH CHANDRA MOHANTY VS NIGAMANANDA PANDA, DIRECTOR, LAND RECORD AND SURVEY	ADV VS	// (//
77	D-CONTC/1358/2026 CONTC/475/2026	MANAGING COMMITTEE OF NIKIRAI GIRLS HIGH SCHOOL VS DR. N.THIRUMALA NAIK, I.A.S	SWOYAM PRABHU JENA VS	// (//
78	D-CONTC/1363/2026 CONTC/476/2026	JAGAT JIBAN PATRA VS DR. ARABINDA KUMAR PADHEE, I.A.S	ADV. VS	// (//
79	D-CONTC/1403/2026 CONTC/477/2026	SWAGATIKA PANDA VS DR.N.THIRUMALA NAIK, COMM-CUM-SECRETARY, SCHOOL AND MASS EDUCATION DEPT., BHUBANESWAR, KHORDHA	ADV. VS	// (//

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80	D-CONTC/1405/2026 CONTC/478/2026	SASMITA PANIGRAHI VS DR.N.THIRUMALA NAIK, COMM-CUM-SECRETARY, SCHOOL AND MASS EDUCATION DEPT., BHUBANESWAR, KHORDHA	ADV. VS	// 0
81	D-CONTC/1452/2026 CONTC/479/2026	BALMIKI DASH VS PAWAR SACHIN PRAKASH, IAS	ADV. VS	// 0
82	D-CONTC/1456/2026 CONTC/480/2026	BIKARTAN SETHI VS BALA MUKUNDA BHUYAN, DIRECTOR, ELEMENTARY EDUCATION, ODISHA	BANSHIDHAR SATAPATHY VS	// 0
83	D-CONTC/1461/2026 CONTC/481/2026	JAMBESWAR PRADHAN VS B.PARAMESWARAN, COMM.-CUM-SECRETARY SC AND ST DEVELOPMENT DEPT.,BHUBANESWAR	ADV. VS	// 0
84	D-CONTC/1481/2026 CONTC/482/2026	RAMAKRUSHNA SAMANTARA VS B.PARAMESWARAN, COMM.-CUM-SECRETARY SC AND ST DEVELOPMENT DEPT.,BHUBANESWAR	ADV. VS	// 0
85	D-CONTC/1677/2026 CONTC/483/2026	NIRANJAN PANDA VS ARVIND AGRAWAL, IAS	SHARMISTHA SAMAL VS	// 0
86	D-CONTC/1685/2026 CONTC/484/2026	BIPRA CHARAN DAKUA VS DEORANJAN KUMAR SINGH,IAS	ADV VS	// 0
87	D-CONTC/1286/2026 CONTC/485/2026	BHISMA DEV BAG VS POMA TUDU, IAS	ADV. VS	// 0
88	D-CONTC/2222/2026 CONTC/486/2026	SUBHENDU KUMAR PRADHAN VS GIRISH S.N, COMMISSIONER-CUM- SECRETARY, PR AND DW DEPTT., BHUBANESWAR	KRUSHNA CHANDRA DASH VS	// 0
89	D-CONTC/1709/2026 CONTC/487/2026	CHANDRA SEKHAR NANDA VS YOGESH BAHADUR KHURANIA, D.G. AND I.G. OF POLICE, ODISHA	ADV. VS	// 0
90	D-CONTC/1876/2026 CONTC/488/2026	MANAGING COMMITTEE OF PANCHAYAT GIRLS HIGH SCHOOL, MUNDALO VS THIRUMALA NAIK, IAS	SHARMISTHA SAMAL VS	// 0
91	D-CONTC/2170/2026	LILIPA KUMAR SAHOO	RAMESH CHANDRA SAHOO	//

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	CONTC/489/2026	VS	VS	0
		PRITPAL SINGH BHATI, DIG (HQ), FHQ, B.S.F.,DELHI		//
92	D-CONTC/2586/2026	RAJENDRA MAHAPATRA	ADV	//
	CONTC/490/2026	VS	VS	0
		NABIN CHANDRA SINGH, EXECUTIVE ENGINEER, PUBLIC HEALTH DIVISION,BALASORE		//
93	D-CONTC/2587/2026	HARISH CHANDRA DAS	ADV	//
	CONTC/491/2026	VS	VS	0
		PARAMESWAR PATRA, SUPERINTENDING ENGINEER, MAYURBHANJ IRRIGATION DIVISION		//
94	D-CONTC/54786/2025	RAMAKRISHNA PADHY	ADV.	//
	CONTC/492/2026	VS	VS	0
		ISHWAR CHANDRA MOHANTY, MINING OFFICER CUM COMPETENT AUTHORITY, PHULBANI CIRCLE		//
95	D-CONTC/50/2026	SANTOSH KUMAR DAS	ADV.	//
	CONTC/493/2026	VS	VS	0
		RASHMI RANJAN NAYAK, ADDL. SEC. TO GOVT. DEPT.,BHUBANESWAR		//
96	D-CONTC/1409/2026	RUNUBALA JENA	PRASANTA KUMAR SATAPATHY	//
	CONTC/494/2026	VS	VS	0
		SURYAWANSHI MAYUR VIKAS, COLLECTOR AND DISTRICT MAGISTRATE, BALASORE		//
97	D-CONTC/1924/2026	GOPAL SAHU	SHIBANI SHANKAR PRADHAN	//
	CONTC/495/2026	VS	VS	0
		YAMINI SARANGI, I.A.S		//
98	D-CONTC/1941/2026	SANYASI SAHU	ADV	//
	CONTC/496/2026	VS	VS	0
		DEORANJAN KUMAR SINGH,IAS, SECRETARY REVENUE AND DISASTER MANAGEMENT DEPTT.		//
99	D-CONTC/1945/2026	MANJULATA SAMAL	ADV.	//
	CONTC/497/2026	VS	VS	0
		DR.N.THIRUMALA NAIK, IAS		//
100	D-CONTC/1967/2026	MANMOHAN KAR	ADV	//
	CONTC/498/2026	VS	VS	0
		DEORANJAN KUMAR SINGH,IAS, SECRETARY REVENUE AND DISASTER MANAGEMENT DEPTT.		//
101	D-CONTC/2259/2026	LALIT KUMAR NAIK	ADV.	//
	CONTC/499/2026	VS	VS	0
		ARVIND AGRAWAL, I.A.S		//
102	D-CONTC/2266/2026	GANGADHAR BARIK	ADV.	//
	CONTC/500/2026	VS	VS	0

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103	D-CONTC/41694/2025 CONTC/501/2026	ARVIND AGRAWAL, I.A.S SOMANATHA BAGHASINGH VS	ADV. VS	// // 0
104	D-CONTC/41/2026 CONTC/502/2026	AWASTHY S,IAS NILADRI BIHARI NAIK VS	BHAKTA RANJAN BARIK VS	// // 0
105	D-CONTC/536/2026 CONTC/503/2026	HEMANT SHARMA, I.A.S GAYATRI BARIK VS	ADV. VS	// // 0
106	D-CONTC/1275/2026 CONTC/504/2026	DR.N.THIRUMALA NAIK, IAS MAHAMMAD FAJAL ALLI VS	ADV VS	// // 0
107	D-CONTC/1294/2026 CONTC/505/2026	AMIYA KUMAR SAMAL,SUPERINTENDING ENGINEER,RLBC DIVISION,KAMAKHYANAGAR KARTIKA CHANDRA BEHERA VS	BRUNDABAN ROUT VS	// // 0
108	D-CONTC/1298/2026 CONTC/506/2026	MRUTUNJAYA TRIPATHY,TAHASILDAR,BHUBANESWAR RATIKANTA NAYAK VS	SANTOSH KUMAR PATTANAİK VS	// // 0
109	D-CONTC/1443/2026 CONTC/507/2026	SHUBHA SARMA, I.A.S. SANKALP JENA VS	ADV. VS	// // 0
110	D-CONTC/1618/2026 CONTC/508/2026	DR. BHARATI MURMU, HEALTH OFFICER BARIPADA MUNICIPALITY RAMA CHANDRA DUTTA VS	ADV. VS	// // 0
111	D-CONTC/1652/2026 CONTC/509/2026	SANTOSH KUMAR PANIGRAHI, TAHASILDAR, KANAS SUBASH CHANDRA SINGH VS	ADV. VS	// // 0
112	D-CONTC/1659/2026 CONTC/510/2026	RAGHURAM R IYER, COLLECTOR,KENDRAPARA DR. SHAKTI SHANKAR DANDAPAT VS	ADV. VS	// // 0
113	D-CONTC/1746/2026 CONTC/511/2026	SUMITA SINGH, OAS(SAG) DEBASISH PARIDA VS	ADV. VS	// // 0
		ANU GARG, IAS		//

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114	D-CONTC/1780/2026 CONTC/512/2026	BHARATI DALAI VS SANJAY KUMAR SINGH, IAS	ADV. VS	// () //
115	D-CONTC/1827/2026 CONTC/513/2026	BUDHURAM SINGH VS B.PARAMESWARAN, IAS	ADV. VS	// () //
116	D-CONTC/2764/2026 CONTC/514/2026	KISHOR CHANDRA PRADHAN VS GIRISH S.N, PRINCIPAL SECRETARY, P.R AND D.W DEPT., BHUBANESWAR	PRADEEP KUMAR MAHAPATRA VS	// () //
117	D-CRLA/1866/2026 CRLA/90/2026	PRADEEP KUMAR ROUT VS STATE OF ODISHA(VIG.)	DEBASIS SARANGI VS	BHUBANESWAR VIGILANCE /32 /2006 SPECIAL JUDGE(VIG),BHUBANESWAR TR/0000037/2010
118	D-CRLA/796/2026 CRLA/91/2026	RANJIT KUMAR SAHOO VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	COLLIERY /70 /2023 ASST.SESIONS JUDGE,TALCHER(Anug CT/0000027/2023
119	D-CRLA/892/2026 CRLA/92/2026	TUKUNA BHOI VS STATE OF ODISHA	DEBASNAN DAS VS	NIALI /234 /2025 SPECIAL JUDGE (POCSO), CUTTACK(C Spl/0000073/2025
120	D-CRLA/1087/2026 CRLA/93/2026	SHANKAR SAHOO VS STATE OF ODISHA	ASIT KUMAR JENA VS	BALICHANDRAPUR /303 /2020 A.D.J.,CHANDIKHOLE(Jajapur) CT/0000055/2024
121	D-CRLA/1465/2026 CRLA/94/2026	BISWAJIT SAHOO VS STATE OF ODISHA	DEBASNAN DAS VS	KENDRAPARA /47 /2025 SPECIAL JUDGE (POCSO), KENDRAPAR Spl/0000027/2025
122	D-CRLA/1863/2026 CRLA/95/2026	BINOD KUMAR PANDA VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	PURI TOWN /173 /2017 AD-HOC A.D.J.,(FTSC),PURI(Puri) TR/0000101/2022
123	D-CRLA/1154/2026 CRLA/96/2026	AJAY KUMAR MOHANTY VS STATE OF ODISHA	SURYANARAYAN BISWAL VS	BHUBANESWAR VIGILANCE /22 /2013 SPECIAL JUDGE(VIG),BHUBANESWAR TR/0000046/2013
124	D-CRLA/1348/2026 CRLA/97/2026	SANJAYA KUMAR BISWAL VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	KODALA /561 /2023 AD-HOC A.D.J.(FTSC),BERHAMPUR(Gar Spl/0000222/2023
125	D-CRLLP/1390/2026	SAMIKSHYA DASH	GOURI KUMAR RATH	MARKAT NAGAR /42 /2023

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	CRLLP/15/2026	VS CHINMAYA SWAIN	VS	AD-HOC A.D.J. (FTC-II),CUTTACK(Cuttack) ST/0000089/2025
126	D-CRLMA/38889/2025 CRLMA/16/2026	ALOK KUMAR BEHERA VS STATE OF ODISHA	DEEPAK KUMAR SAHOO VS	NAYAGARH SADAR /280 /2025 S.D.J.M. CIVIL JUDGE (JD),NAYAGARH GR/0001287/2025
127	D-CRLMC/364/2026 CRLMC/277/2026	AJU@AJAYA SETHI VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	SAHID NAGAR P.S. /573 /2025 J.M.F.C.(III),BHUBANESWAR(Khordha) CT/0001458/2025
128	D-CRLMC/2010/2026 CRLMC/278/2026	KUNJA BIHARI BHATRA VS STATE OF ODISHA	ASIT KUMAR JENA VS	MALKANGIRI /443 /2024 A.D.J.,MALKANGIRI(Malkangiri) CT/0000109/2024
129	D-CRLMC/513/2026 CRLMC/279/2026	PURNA CHANDRA DAS@ BABULA VS STATE OF ODISHA	GOPAL PRASAD JENA VS	AGARAPADA /130 /2025 S.D.J.M.,BHADRAK(Bhadrak) GR/0001769/2025
130	D-CRLMC/2012/2026 CRLMC/280/2026	CHIKU @ RAKESH MALLICK VS STATE OF ODISHA	BISWARANJAN DALAI VS	KUJANGA /130 /2025 J.M.F.C.,KUJANG(Jagatsinghapur) GR/0000277/2025
131	D-CRLMC/2059/2026 CRLMC/281/2026	SRIDHARA BEHERA VS STATE OF ODISHA	MANORANJAN PADHY VS	K.NUAGOAN /52 /2024 S.D.J.M.,BALLIGUDA(Kandhamal) CT/0000127/2024
132	D-CRLMC/1790/2026 CRLMC/282/2026	SK.MOHAMMAD AJIMUDDIN VS STATE OF ODISHA	ABINASH PANDA VS	BALICHANDRAPUR /349 /2024 SPECIAL JUDGE (POCSO), JAJPUR(Jajapur) Spl/0000082/2024
133	D-CRLMC/1860/2026 CRLMC/283/2026	CHANDAN KUMAR MISHRA VS STATE OF ODISHA	SHIB SHANKAR MOHANTY VS	JAKHAPURA /134 /2025 J.M.F.C.,JAJPUR ROAD(Jajapur) CT/0001480/2025
134	D-CRLMC/1874/2026 CRLMC/284/2026	SK.MURSID VS STATE OF ODISHA	BIDESHI KUMAR GHADEI VS	CHOUDWAR /383 /2022 J.M.F.C,CUTTACK(Cuttack) GR/0002099/2022
135	D-CRLMC/2077/2026 CRLMC/285/2026	PRAKASH KUMAR MAHANTY@ PRAKASH KUMAR MOHANTY VS STATE OF ODISHA	ANITARANI PANDA VS	KHANTAPADA /169 /2025 J.M.F.C. BALASORE(RURAL)(Baleshwar) CT/0000463/2025
136	D-CRLMC/1239/2026 CRLMC/286/2026	SUR SUMAN BHUYAN VS	RAJKISHORE SWAIN VS	BHADRAK TOWN /629 /2025 S.D.J.M.,BHADRAK(Bhadrak)

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137	D-CRLMC/1933/2026 CRLMC/287/2026	STATE OF ODISHA MADDI MUTYALA RAO VS	T.NARAYAN MURTY VS	GR/0002572/2025 //0 () //
138	D-CRLMC/1451/2026 CRLMC/288/2026	STATE OF ODISHA MAMATA BISWAL VS	AMIT PRASAD BOSE VS	//0 J.M.F.C.,SONEPUR(Sonepur) ICC/0000012/2021
139	D-CRLMC/1597/2026 CRLMC/289/2026	BENUDHAR PRADHAN MAHENDRA MALIK VS	DEEPAK KU SAHOO VS	RAJNAGAR /98 /2025 SPECIAL JUDGE (POCSO), KENDRAPAR Spl/0000075/2025
140	D-CRLMC/1745/2026 CRLMC/290/2026	STATE OF ODISHA SURENDRA PRASAD DHAL VS	ARUN KUMAR DAS VS	//0 J.M.F.C.(III),BHUBANESWAR(Khordha) ICC/0001948/2022
141	D-CRLMC/2206/2026 CRLMC/291/2026	DEBIPRASAD MAHAPATRA ARUNA NAYAK @ ARUN KUMAR NAYAK VS	RANJAN KUMAR NAYAK VS	TIGIRIA /132 /2024 J.M.F.C.,TIGIRIA(Cuttack) CT/0000129/2024
142	D-CRLMC/14/2026 CRLMC/292/2026	STATE OF ODISHA BANSIDHAR BEHERA VS	ARUN KUMAR BEHERA VS	// J.M.F.C. BALASORE(RURAL)(Baleshwar) DV M.C./0000083/2024
143	D-CRLMP/1846/2026 CRLMP/114/2026	STATE OF ODISHA DAMBARU KUMBHAR @ DAMARU KAMAR VS	SANGRAM KESHARI ROUT VS	BORIGUMMA /35 /2020 () //
144	D-CRLMP/2122/2026 CRLMP/115/2026	STATE OF ODISHA SANJAY KESHARI MOHAPATRA VS	NIRANJAN PANDA VS	//0 () //
145	D-CRLMP/40489/2025 CRLMP/116/2026	STATE OF ODISHA BHARATI NAYAK VS	ALOK KUMAR MOHAPATRA VS	//0 () //
146	D-CRLMP/2054/2026 CRLMP/117/2026	STATE OF ODISHA SUDHAKAR PATEL VS	GYANENDRA CHANDRA SWAIN VS	//0 () //
147	D-CRLMP/2073/2026 CRLMP/118/2026	STATE OF ODISHA SAHIRA BIBI VS	PRANAB RANJAN CHHATOI VS	//0 () //
		STATE OF ODISHA		//

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148	D-CRLREV/9/2026 CRLREV/77/2026	CHHABINDRA CHHATOI VS RABINDRANATH BEHERA	ANUGRAHA NARAYAN SAMANTRAY VS	//0 A.D.J.-CUM-SPL. JUDGE, KUJANG(Jagats CRA/0000008/2023
149	D-CRLREV/1970/2026 CRLREV/78/2026	BINAPANI MOHANTA VS STATE OF ODISHA(VIG.)	ARJUNA CHARANA BEHERA VS	BALASORE VIGILANCE /54 /2013 SPECIAL JUDGE, VIGILANCE, BARIPAD GR/0000026/2013
150	D-CRLREV/1894/2026 CRLREV/79/2026	BIKRAM SWAIN VS STATE OF ODISHA	UMAKANTA BARIK VS	LANJIGARH /88 /2025 J.M.F.C.,LANJIGARH(Kalahandi) CT/0000169/2025
151	D-FAO/1486/2026 FAO/33/2026	SANTILATA BEHERA VS UDAY VANU DAS	PRASANNA KUMAR MISHRA VS	// COMMISSIONER.FOR WORKMENS COM EC/0000004/2019
152	D-FAO/54304/2025 FAO/34/2026	KEDAR NATH PATHY VS STATE OF ODISHA	SANGRAM JENA VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000131/2022
153	D-FAO/2496/2026 FAO/35/2026	NETRANANDA ROUT VS UNION OF INDIA	DEEPALI MAHAPATRA VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000036/2025
154	D-JCRLA/2298/2026 JCRLA/31/2026	BIJIT BHOI VS STATE OF ODISHA	ADV. VS	AMBABHONA /187 /2020 A.D.J.,BARGARH(Bargarh) CT/0000040/2021
155	D-JCRLA/2300/2026 JCRLA/32/2026	RASTRA BARIK VS STATE OF ODISHA	ADV. VS	SOHELLA /127 /2022 A.D.J.,PADAMPUR(Bargarh) CT/0000028/2023
156	D-JCRLA/2302/2026 JCRLA/33/2026	BAINSI MUNDA VS STATE OF ODISHA	ADV. VS	PANIKOILI /307 /2023 AD-HOC A.D.J.(FTSC),JAJPUR(Jajapur) Spl/0000138/2023
157	D-JCRLA/2304/2026 JCRLA/34/2026	DEEPAK DALAI@SADANANDA VS STATE OF ODISHA	ADV. VS	JAJPUR SADAR /265 /2020 AD-HOC A.D.J.(FTSC),JAJPUR(Jajapur) Spl/0000148/2020
158	D-JCRLA/2305/2026 JCRLA/35/2026	GOURA@GOURANGA PATRA VS STATE OF ODISHA	ADV. VS	TOMKA /152 /2024 AD-HOC A.D.J(FTSC-II),JAJPUR(Jajapur) Spl/0000095/2024
159	D-JCRLA/2311/2026	PRAKASH MALLIK	ADV.	JAJPUR ROAD /12 /2014

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	JCRLA/36/2026	VS STATE OF ODISHA	VS	AD-HOC A.D.J.(FTSC),JAJPUR(Jajapur) Spl/0000228/2014
160	D-JCRLA/2312/2026 JCRLA/37/2026	BHIMASEN PADIAMI VS STATE OF ODISHA	ADV. VS	MALKANGIRI /173 /2013 DISTRICT AND SESSIONS JUDGE,MAL CT/0000306/2013
161	D-JCRLA/2313/2026 JCRLA/38/2026	RAM SUMAN VS STATE OF ODISHA	ADV. VS	SARAT /30 /2025 AD HOC ADDL.DIST. JUDGE (FTSC), BA Spl/0000046/2025
162	D-JCRLA/2314/2026 JCRLA/39/2026	JAYSINGH SINGH VS STATE OF ODISHA	ADV. VS	BISRA /164 /2020 1ST. A.D.J.,ROURKELA(Sundargarh) ST/0000039/2021
163	D-LAA/2254/2026 LAA/4/2026	URBASI PANIGRAHI VS ZONE OFFICER, ANANDAPUR BARRAGE PROJECT,SORO,BALASORE	SOUGAT DASH VS	// THE PO, LAR AND R AUTHORITY, CUT LA/0000022/2022
164	D-MACA/2552/2026 MACA/90/2026	ANISH KHAN VS RABIN KUMAR ROUTRAY	KISHORE KUMAR JENA VS	// IV M.A.C.T,CUTTACK(Cuttack) Mac/0000465/2010
165	D-MACA/2591/2026 MACA/91/2026	SUNITA BAG VS DEBAKI SA	DHANANJAYA MUND VS	// 1ST M.A.C.T., BHAWANIPATNA(Kalahan Mac/0000036/2023
166	D-MACA/53486/2025 MACA/92/2026	UNITED INDIA INSURANCE COMPANY CO. LTD.,CUTTACK VS CHHANAKI KIRSANI	SOMNATH ROY VS	// DISTRICT AND SESSIONS JUDGE,MAL Mac/0000015/2024
167	D-MACA/1818/2026 MACA/93/2026	REENA MEHER VS KADAMBINI PRADHAN	LALATENDU SAMANTARAY VS	// 3RD M.A.C.T.,CUTTACK(Cuttack) Mac/0000850/2021
168	D-MACA/2439/2026 MACA/94/2026	MANJULATA DAS VS OMM SAI, PROP. SOUMYA RANJAN RAMANATHAN,JAJPUR	KAPILA CHARAN NAYAK VS	// III MACT,JAJPUR(Jajapur) Mac/0000091/2019
169	D-MACA/2590/2026 MACA/95/2026	CHOLAMANDALAM M/S. GENERAL INSURANCE COMPANY LTD,KHURDA VS SUBHADRA BEHERA	GIRIJA PRASAD DUTTA VS	// 4TH M.A.C.T.,ANGUL(Anugul) Mac/0000095/2019
170	D-MATA/1186/2026 MATA/25/2026	SIMARANI NAYAK VS	BIBHUTI RANJAN MOHANTY VS	// JUDGE FAMILY COURT, KENDRAPARA

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171	D-MATA/2491/2026 MATA/26/2026	PARAMESWAR SAMANTARAY BIJAYALAXMI ROUT VS DEBADARSHI PATNAIK	MANAS KUMAR CHAND VS	CP/0000029/2023 // JUDGE FAMILY COURT,PURI(Puri)
172	D-MATA/1397/2026 MATA/27/2026	SUDHIR KUMAR SAHOO VS SUJATA SAHOO	SAUMYA RANJAN PRADHAN VS	CP/0000398/2023 // JUDGE FAMILY COURT, KENDRAPARA
173	D-MATA/2569/2026 MATA/28/2026	DAYANIDHI BEHERA VS MANASI BEHERA	SAKTI PRASAD DAS VS	CP/0000134/2020 // JUDGE FAMILY COURT,BHUBANESWAR
174	D-MSA/50343/2025 MSA/6/2026	M/S. RDA SOLUTIONS PVT. LTD. VS ODISHA REAL ESTATE REGULATORY AUTHORITY, BHUBANESWAR	JAGAMOHAN PATTANAIAK VS	CP/0000260/2023 // ODISHA REAL ESTATE APPELLATE TR
175	D-RPFAM/2321/2026 RPFAM/32/2026	RANJIT KUMAR BARDHAN VS DEEPIKA BARDHAN	BEDA PRAKASH PANDA VS	OREAT/0000087/2023 // JUDGE FAMILY COURT,BALASORE(Bal
176	D-RPFAM/2622/2026 RPFAM/33/2026	ROMANI DAS@RAY VS HEMANTA KUMAR RAY	BRUNDABAN ROUT VS	Crp/0000351/2023 // JUDGE, FAMILY COURT,JAJPUR(Jajapur
177	D-RSA/30361/2025 RSA/45/2026	PRAHALLAD NAIK VS BHAGABAN ROUT	BINAYA KUMAR MOHANTY VS	Crp/0000268/2019 // A.D.J.-CUM-SPL. JUDGE, KUJANG(Jagats
178	D-RSA/40226/2025 RSA/46/2026	KAPURA SUNA VS SRIYA NAIK	AKASH KUMAR PATAJOSHI VS	RFA/0000044/2016 // A.D.J., GUNUPUR(Rayagada)
179	D-RVWPET/982/2026 RVWPET/12/2026	JUGESHWAR SAMARATH VS UNION OF INDIA	ADV VS	RFA/0000003/2019 // (//
180	D-SAO/55268/2025 SAO/5/2026	CHITTARANJAN SAHOO VS STATE OF ODISHA	M. BALAKRISHNA RAO VS	// A.D.J.,KAMAKHYANAGAR(Dhenkanal)
181	D-TRP(C)/2619/2026 TRP(C)/16/2026	MONALISHA BARIK VS RADHESHYAM MOHAPATRA	SOURAV SUMAN BHUYAN VS	Fao/0000003/2021 // JUDGE,FAMILY COURT,ANGUL(Anugul

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182	D-WA/2156/2026 WA/139/2026	STATE OF ODISHA VS ANTARYAMI BALIARSINGH	SUMAN PATTANAYAK,A.G.A VS	// 0 //
183	D-WA/2248/2026 WA/140/2026	STATE OF ODISHA VS ANJALI KUMARI MOHPATRA	PRABHU PRASANNA BEHERA,A.S.C VS	// 0 //
184	D-WA/2474/2026 WA/141/2026	STATE OF ODISHA VS DEBASMITA PANDA	PRAVAT KUMAR PANDA,A.S.C VS	// 0 //
185	D-WA/2250/2026 WA/142/2026	STATE OF ODISHA VS RAMESH CHANDRA PAITAL	PRABHU PRASANNA BEHERA,A.S.C VS	// 0 //
186	D-WA/2543/2026 WA/143/2026	STATE OF ODISHA VS PRASANA KUMAR MOHANTY	SASWAT DAS,A.G.A VS	// 0 //
187	D-WA/54577/2025 WA/144/2026	KAMALA KANTA SAHOO VS SAILENDRA KUMAR SINGH	MAMATA MISHRA VS	// 0 //
188	D-WA/1266/2026 WA/145/2026	GOVERNING BODY OF RAGHUNATH SAMABAYA MAHAVIDYALAYA, ODAGAON VS STATE OF ODISHA	SARAT CHANDRA DASH VS	// 0 //
189	D-WA/1917/2026 WA/146/2026	STATE OF ODISHA VS GOPAL SAHU	SAROJ KUMAR JEE,A.G.A VS	// 0 //
190	D-WA/1229/2026 WA/147/2026	THE COLLECTOR AND DISTRICT MAGISTRATE BALASORE VS RUNUBALA JENA	DEBASISH TRIPATHY,A.G.A VS	// 0 //
191	D-WA/2669/2026 WA/148/2026	STATE OF ODISHA VS NARAHARI BARAL	PRABIR KUMAR RAY,A.G.A VS	// 0 //
192	D-WP(C)/632/2026 WP(C)/2440/2026	BIJAYA DORA VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	// 0 //
193	D-WP(C)/54584/2025	MAHIMA DANG	DR. JITENDRA KUMAR LENKA	//

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	WP(C)/2441/2026	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/54944/2025 WP(C)/2442/2026	SAMIR KUMAR DAS VS STATE OF ODISHA	GOPAL KRUSHNA NANDA VS	// 0 //
195	D-WP(C)/641/2026 WP(C)/2443/2026	RADHESHYAM BARIK VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	// 0 //
196	D-WP(C)/53071/2025 WP(C)/2444/2026	RAJAKRUSHNA SAHOO VS STATE OF ODISHA	DILLIP KUMAR MOHANTY VS	// 0 //
197	D-WP(C)/643/2026 WP(C)/2445/2026	SHANTILATA NAIK VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	// 0 //
198	D-WP(C)/55113/2025 WP(C)/2446/2026	SUSANT KUMAR SAHU VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //
199	D-WP(C)/54350/2025 WP(C)/2447/2026	SUNADHAR BAG VS STATE OF ODISHA	ANANTA PRASAD MISHRA VS	// 0 //
200	D-WP(C)/53543/2025 WP(C)/2448/2026	PRASANTA KUMAR JENA VS STATE OF ODISHA	ASIT KUMAR JENA VS	// 0 //
201	D-WP(C)/55116/2025 WP(C)/2449/2026	SIBANATH NAYAK VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //
202	D-WP(C)/1653/2026 WP(C)/2450/2026	SUBHAM SEKHAR SAHOO VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
203	D-WP(C)/1100/2026 WP(C)/2451/2026	NALITA NAYAK VS STATE OF ODISHA	PADMANAVA JENA VS	// 0 //
204	D-WP(C)/2778/2026 WP(C)/2452/2026	KHALLIKOTE COLLEGE (TRUST) MANAGING COMMITTEE, BERHAMPUR VS	DEBA KUMAR RATH VS	// 0

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205	D-WP(C)/1665/2026 WP(C)/2453/2026	STATE OF ODISHA TAPAN KUMAR DAS VS DISTRICT JUDGE, SAMBALPUR	HARMOHAN DHAL VS	// // ()
206	D-WP(C)/1743/2026 WP(C)/2454/2026	KANAKALATA DAS VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// ()
207	D-WP(C)/1191/2026 WP(C)/2455/2026	CHANDRA MADHAB SATPATHY VS STATE OF ODISHA	BHAWANI SANKAR PANIGRAHI VS	// ()
208	D-WP(C)/2323/2026 WP(C)/2456/2026	JOGENDRANATH DANDSENA VS STATE OF ODISHA	DEEPAK RANJAN SUNDARAY VS	// ()
209	D-WP(C)/1215/2026 WP(C)/2457/2026	SATYABRATA SAHOO VS THE CHAIRMAN AND MANAGING DIRECTOR, THE NUCLEAR POWER CORPORATION OF INDIA, MUMBAI	KARUNAKAR RATH VS	// ()
210	D-WP(C)/1828/2026 WP(C)/2458/2026	AMARI BARIK VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// ()
211	D-WP(C)/2223/2026 WP(C)/2459/2026	NIHARA KANTA BISWAL VS STATE OF ODISHA	SUBHADUTTA ROURAY VS	// ()
212	D-WP(C)/2628/2026 WP(C)/2460/2026	AKSHAYA KUMAR MALLA VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	// ()
213	D-WP(C)/153/2026 WP(C)/2461/2026	BHIKARI CHARAN SAHOO VS STATE OF ODISHA	BIJAYALAXMI SAHOO VS	// ()
214	D-WP(C)/2380/2026 WP(C)/2462/2026	MAA SARALA W.S.H.G, KENDRAPARA VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	// ()
215	D-WP(C)/2218/2026 WP(C)/2463/2026	NIRUPUMA PALEI VS STATE OF ODISHA	KARUNAKAR RATH VS	// ()

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216	D-WP(C)/1447/2026 WP(C)/2464/2026	AJAYA KUMAR PARIDA VS STATE OF ODISHA	BHAGABAN MOHANTY VS	// 0 //
217	D-WP(C)/1609/2026 WP(C)/2465/2026	SUNIL KUMAR PANDA VS STATE OF ODISHA	PRONOY MOHANTY VS	// 0 //
218	D-WP(C)/2289/2026 WP(C)/2466/2026	MAKARA JENA VS THE COLLECTOR CUM DISTRICT MAGISTRATE, KEONJHAR	HAREKRUSHNA DASH VS	// 0 //
219	D-WP(C)/1614/2026 WP(C)/2467/2026	CHARAN PRADHAN VS STATE OF ODISHA	SUBASH CHANDRA SAHOO VS	// 0 //
220	D-WP(C)/2768/2026 WP(C)/2468/2026	SANJIB DHAL VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
221	D-WP(C)/1643/2026 WP(C)/2469/2026	KARUNAKAR MOHANTY VS STATE OF ODISHA	BRAHMANANDA TRIPATHY VS	// 0 //
222	D-WP(C)/2634/2026 WP(C)/2470/2026	MAA SUBHADRA SELF HELP GROUP VS STATE OF ODISHA	SADASIVA PATRA (1) VS	// 0 //
223	D-WP(C)/2597/2026 WP(C)/2471/2026	CHETAWANI BADAIAK VS STATE OF ODISHA	AMIYA RANJAN MAJHI VS	// 0 //
224	D-WP(C)/49907/2025 WP(C)/2472/2026	SWAGI SING VS COLLECTOR, BARIPADA	ARUNA NAYAK VS	// 0 //
225	D-WP(C)/2395/2026 WP(C)/2473/2026	SURENDRA KUMAR DORA VS STATE OF ODISHA	PRAMODA KUMAR DASH VS	// 0 //
226	D-WP(C)/2658/2026 WP(C)/2474/2026	PRADEEP KUMAR SATAPATHY VS STATE OF ODISHA	ANANTA NARAYAN PATTANAYAK VS	// 0 //
227	D-WP(C)/2609/2026	MAYADHAR ROUT	SUBHADUTTA ROURAY	//

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	WP(C)/2475/2026	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/53466/2025 WP(C)/2476/2026	PRADEEP KUMAR MOHANTY VS NARAYAN CHANDRA DAS	DILLIP KUMAR MOHANTY VS	// 0 //
229	D-WP(C)/2733/2026 WP(C)/2477/2026	PUJA AGARWAL VS STATE OF ODISHA	NIKHIL PRATAP VS	// 0 //
230	D-WP(C)/2624/2026 WP(C)/2478/2026	KAMALA DASH VS COLLECTOR, PURI	GOPINATH MISHRA VS	// 0 //
231	D-WP(C)/2766/2026 WP(C)/2479/2026	SHYAMA RUNGTA VS STATE OF ODISHA	NIKHIL PRATAP VS	// 0 //
232	D-WP(C)/2452/2026 WP(C)/2480/2026	MANOJ KUMAR SAMAL VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
233	D-WP(C)/2456/2026 WP(C)/2481/2026	LAXMI MANDAL VS THE STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
234	D-WP(C)/10/2026 WP(C)/2482/2026	RASMIREKHA SENAPATI VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //
235	D-WP(C)/1088/2026 WP(C)/2483/2026	BHARAT PRADHAN VS STATE OF ODISHA	RASHMI KANTA ACHARYA VS	// 0 //
236	D-WP(C)/1878/2026 WP(C)/2484/2026	DILIP KUMAR MISHRA VS STATE OF ODISHA	MAHESWAR MOHANTY VS	// 0 //
237	D-WP(C)/1880/2026 WP(C)/2485/2026	DARSHANA PATRA VS JAGADISH KUMAR PATRA	RABI NARAYAN MOHANTY VS	// 0 //
238	D-WP(C)/2519/2026 WP(C)/2486/2026	AMBUJA SETHY VS	DEBIDUTTA MOHAPATRA VS	// 0

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239	D-WP(C)/2520/2026 WP(C)/2487/2026	STATE OF ODISHA YUSUB KHAN VS	DEBIDUTTA MOHAPATRA VS	// // 0
240	D-WP(C)/2413/2026 WP(C)/2488/2026	STATE OF ODISHA JAYANTI JAGADALA VS	ATUL TRIPATHY VS	// // 0
241	D-WP(C)/2512/2026 WP(C)/2489/2026	STATE OF ODISHA KUNJALATA SETHI VS	DEBIDUTTA MOHAPATRA VS	// // 0
242	D-WP(C)/2554/2026 WP(C)/2490/2026	STATE OF ODISHA BINOD BIHARI MOHANTY VS	DHIRENDRA KUMAR MOHAPATRA VS	// // 0
243	D-WP(C)/2517/2026 WP(C)/2491/2026	STATE OF ODISHA MAHANI CHARAN JENA VS	DEBIDUTTA MOHAPATRA VS	// // 0
244	D-WP(C)/1850/2026 WP(C)/2492/2026	STATE OF ODISHA SURYANARAYAN SARANGI VS	LALATENDU SAMAL VS	// // 0
245	D-WP(C)/54464/2025 WP(C)/2493/2026	STATE OF ODISHA PRABIR KUMAR DAS VS		// // 0
246	D-WP(C)/1866/2026 WP(C)/2494/2026	STATE OF ODISHA SHERIN BEGUM VS	RAJENDRA NARAYAN ROUT VS	// // 0
247	D-WP(C)/2138/2026 WP(C)/2495/2026	STATE BANK OF INDIA RUKMANA SAGADIA VS	BHAKTA RANJAN BARIK VS	// // 0
248	D-WP(C)/1937/2026 WP(C)/2496/2026	STATE OF ODISHA PRADIPTA KUMAR SWAIN VS	JYOTI RANJAN KHUNTIA VS	// // 0
249	D-WP(C)/2459/2026 WP(C)/2497/2026	STATE OF ODISHA ADWAITA PRASAD MALLIK VS	BIJAYA KUMAR BEHERA 1 VS	// // 0
		STATE OF ODISHA		//

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250	D-WP(C)/2679/2026 WP(C)/2498/2026	ABINASH BISWAL VS GENERAL MANAGER, BHUBANESWARI AREA, TALCHER	SASWAT KUMAR ACHARYA VS	// 0 //
251	D-WP(C)/1985/2026 WP(C)/2499/2026	MARIA MUTHAMAJHI VS STATE OF ODISHA	CHANDRAKANTA NAYAK VS	// 0 //
252	D-WP(C)/1994/2026 WP(C)/2500/2026	MADHUBRATA DASH VS SOUMYA SAMBIT NATH	ASWINI KUMAR DASH VS	// 0 //
253	D-WP(C)/2923/2026 WP(C)/2501/2026	JAGYANSENI PANDA VS COLLECTOR, BARAGARH	SIDHARTHA DAS VS	// 0 //
254	D-WP(C)/2495/2026 WP(C)/2502/2026	MANOJ KUMAR ROUT VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	// 0 //
255	D-WP(C)/2896/2026 WP(C)/2503/2026	SUMITRA PANDA VS STATE OF ODISHA	ASHOK KUMAR MOHAPATRA VS	// 0 //
256	D-WP(C)/2722/2026 WP(C)/2504/2026	BASANTA KUMAR DAS VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //
257	D-WP(C)/55128/2025 WP(C)/2505/2026	SATYAJIT PANDA VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //
258	D-WP(C)/1603/2026 WP(C)/2506/2026	MANJULATA BEHERA VS STATE OF ODISHA	SADASIVA PATRA (1) VS	// 0 //
259	D-WP(C)/2945/2026 WP(C)/2507/2026	SIRJAHN MARSHAL SOREN VS ODISHA STAFF SELECTION COMMISSION(OSSC) KHORDHA	MANOJ KUMAR MOHANTY VS	// 0 //
260	D-WP(C)/1615/2026 WP(C)/2508/2026	SK.KEFARUDDIN VS B.D.O CUM FIRST APPELLATE AUTHORITY, BALASORE	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
261	D-WP(C)/1667/2026	SHILPA GOUDA	MANORANJAN MUDULI	//

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	WP(C)/2509/2026	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/1798/2026 WP(C)/2510/2026	JYOTIRANJAN BAL VS STATE OF ODISHA	STHITI PRAGYAN SUNANDINI VS	// 0 //
263	D-WP(C)/2564/2026 WP(C)/2511/2026	M/S.LAXMIDHAR BHOL, CUTTACK VS CHIEF COMMISSIONER, CGST AND CENTRAL EXCISE, ODISHA	ASHISH KUMAR SAMAL VS	// 0 //
264	D-WP(C)/2502/2026 WP(C)/2512/2026	ANIL KUMAR AGRAWAL VS STATE OF ODISHA	SABYASACHI MISHRA VS	// 0 //
265	D-WP(C)/2928/2026 WP(C)/2513/2026	DR. BITAN MOHANTY VS STATE OF ODISHA	AVIJIT MISHRA VS	// 0 //
266	D-WP(C)/2506/2026 WP(C)/2514/2026	UPENDRA KUMAR SHAW VS GENERAL MANAGER JANA SMALL FINANCE BANK LIMITED, BENGALURU	KISHORE CHANDRA PRADHAN VS	// 0 //
267	D-WP(C)/2902/2026 WP(C)/2515/2026	NIBEDITA JENA VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
268	D-WP(C)/2529/2026 WP(C)/2516/2026	SARAT CH. BAROI VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //
269	D-WP(C)/2535/2026 WP(C)/2517/2026	BHASKAR CHANDRA GAHANA VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //
270	D-WP(C)/1939/2026 WP(C)/2518/2026	SWAPNIL SWARUP PRADHAN VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
271	D-WP(C)/119/2026 WP(C)/2519/2026	PARESH KUMAR BEHERA VS STATE OF ODISHA	BIBHUTI KESHARI BISWAL VS	// 0 //
272	D-WP(C)/1584/2026 WP(C)/2520/2026	LINGARAJ NAIK VS	SHASHI BHUSAN JENA VS	// 0

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273	D-WP(C)/1597/2026 WP(C)/2521/2026	STATE OF ODISHA MAHESH MALLICK VS STATE OF ODISHA	BIJAYA KUMAR PARIDA 2 VS	// // ()
274	D-WP(C)/2402/2026 WP(C)/2522/2026	DISENDRA KUMAR MAHANTA VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// // ()
275	D-WP(C)/1889/2026 WP(C)/2523/2026	NARENDRA BHARATI VS STATE OF ODISHA	DILIP KUMAR SAHU VS	// // ()
276	D-WP(C)/1602/2026 WP(C)/2524/2026	SUDARSAN ROUT VS STATE OF ODISHA	SADASIVA PATRA (1) VS	// // ()
277	D-WP(C)/229/2026 WP(C)/2525/2026	SURESH CHANDRA PARIDA VS STATE OF ODISHA	AJAYA KUMAR TRIPATHY VS	// // ()
278	D-WP(C)/2403/2026 WP(C)/2526/2026	RANJIT BARIK VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// // ()
279	D-WP(C)/1594/2026 WP(C)/2527/2026	MANOJ KUMAR MARANDI VS STATE OF ODISHA	RAMA CHANDRA JENA VS	// // ()
280	D-WP(C)/1586/2026 WP(C)/2528/2026	NAMITA SATPATHY VS ODISHA STATE COOPERATIVE BANK LTD, BHUBANESWAR	ANINDYA KUMAR MISHRA VS	// // ()
281	D-WP(C)/1890/2026 WP(C)/2529/2026	EXECUTIVE ENGINEER (ELECT.), RAJGANGPUR, TPWODL, SUNDARGARH VS SAMARENDRA KISHAN	PRASANTA KUMAR TRIPATHY VS	// // ()
282	D-WP(C)/2406/2026 WP(C)/2530/2026	KULAMANI MOHANTA VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// // ()
283	D-WP(C)/1693/2026 WP(C)/2531/2026	BHABANI SANKAR PATTNAIK VS THE COMMISSIONER OF COMMERCIAL TAXES AND GOODS AND SERVICES TAX, CUTTACK ODISHA	BHABANI PRASAD MOHANTY VS	// // ()

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284	D-WP(C)/2460/2026 WP(C)/2532/2026	BABITA SARANGI VS STATE OF ODISHA	JYOTI RANJAN KHUNTIA VS	// 0 //
285	D-WP(C)/2412/2026 WP(C)/2533/2026	UGRESN MAHANTA VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
286	D-WP(C)/1891/2026 WP(C)/2534/2026	BISWAJIT DASH VS STATE OF ODISHA	ANUP KUMAR PATTNAIK VS	// 0 //
287	D-WP(C)/1573/2026 WP(C)/2535/2026	BALARAM DAS VS STATE OF ODISHA	RAJKISHORE SWAIN VS	// 0 //
288	D-WP(C)/1910/2026 WP(C)/2536/2026	RAMAHARI MARANDI VS CHIEF EXECUTIVE OFFICER, TPNODL, BALASORE	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
289	D-WP(C)/2385/2026 WP(C)/2537/2026	NARENDRA KUMAR SAHU VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
290	D-WP(C)/1785/2026 WP(C)/2538/2026	BISWANATH SAHOO VS STATE OF ODISHA	SOUMYA JYOTI BISWAL VS	// 0 //
291	D-WP(C)/54459/2025 WP(C)/2539/2026	NARAYAN BEHERA VS STATE OF ODISHA	HIMANSU BHUSAN SUTAR VS	// 0 //
292	D-WP(C)/2386/2026 WP(C)/2540/2026	DILLIP KUMAR MAHANTA VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
293	D-WP(C)/2421/2026 WP(C)/2541/2026	BINOD BIHARI MOHANTA VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
294	D-WP(C)/1911/2026 WP(C)/2542/2026	ARUN KUMAR PARIDA VS GITANJALI TARAI	BIKASH KUMAR ROUSTRAY VS	// 0 //
295	D-WP(C)/2387/2026	PARSURAM PRADHAN	TUSHAR KANTA NAYAK	//

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	WP(C)/2543/2026	VS STATE OF ODISHA	VS	0 //
296	D-WP(C)/2955/2026 WP(C)/2544/2026	LALU KUMAR BAGH VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	// 0 //
297	D-WP(C)/2389/2026 WP(C)/2545/2026	MADHUSUDAN JENA VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
298	D-WP(C)/1888/2026 WP(C)/2546/2026	NARENDRA BHARATI VS STATE OF ODISHA	DILIP KUMAR SAHU VS	// 0 //
299	D-WP(C)/2390/2026 WP(C)/2547/2026	MONALISHA MOHANTA VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
300	D-WP(C)/2549/2026 WP(C)/2548/2026	BANDANA DAS VS UNION OF INDIA	GYANENDRA CHANDRA SWAIN VS	// 0 //
301	D-WP(C)/28822/2025 WP(C)/2549/2026	PRAKASH CHANDRA NAYAK VS STATE OF ODISHA	GOPINATH MISHRA VS	// 0 //
302	D-WP(C)/2018/2026 WP(C)/2550/2026	RAMESH CHANDRA NAYAK VS STATE OF ORISSA	AJAYA KUMAR TRIPATHY VS	// 0 //
303	D-WP(C)/2915/2026 WP(C)/2551/2026	BICHITRANANDA JENA VS STATE OF ODISHA	BHASKAR CHANDRA PANDA VS	// 0 //
304	D-WP(C)/1549/2026 WP(C)/2552/2026	SURESH KUMAR BISWAL VS STATE OF ODISHA	DURGA PRASAD JENA VS	// 0 //
305	D-WP(C)/2944/2026 WP(C)/2553/2026	DINABANDHU SAHOO VS STATE OF ODISHA	KULDEEP MOHANTY VS	// 0 //
306	D-WP(C)/1003/2026 WP(C)/2554/2026	STATE BANK OF INDIA, STRESSED ASSETS RECOVERY BRANCH (SARB), SAMBALPUR VS	CHURUDUTTA KAR VS	// 0

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307	D-WP(C)/2952/2026 WP(C)/2555/2026	STATE OF ODISHA KAMALAKANTA SWAIN VS SHREE KALKI INDANE GRAMIN VITRAK, JAJPUR	DEBASISH PATNAIK VS	// // 0 //
308	D-WP(C)/1221/2026 WP(C)/2556/2026	M/S. APURBA KUMAR DHAR, BUDHARAJA, SAMBALPUR VS ASST. COMNR, CGST AND CX, SAMBALPUR I DIVISION, SAMBALPUR	MADHAB LAL AGARWAL VS	// 0 //
309	D-WP(C)/2953/2026 WP(C)/2557/2026	KAMALAKANTA SWAIN VS SHREE KALKI INDANE GRAMIN VITRAK, JAJPUR	DEBASISH PATNAIK VS	// 0 //
310	D-WP(C)/1244/2026 WP(C)/2558/2026	ANSHUMAN SAHOO VS THE ADDITIONAL COMMISSIONER, ADDI. REVISION COURT NO II, BBSR	SHASHI BHUSAN JENA VS	// 0 //
311	D-WP(C)/2793/2026 WP(C)/2559/2026	LACHHAMAN CHAMPIA VS STATE OF ODISHA	DEBASIS MISHRA VS	// 0 //
312	D-WP(C)/2998/2026 WP(C)/2560/2026	CHITTA RANJAN GOCHHI VS STATE OF ODISHA	UPENDRA KUMAR SAMAL VS	// 0 //
313	D-WP(C)/2795/2026 WP(C)/2561/2026	SON MUNDA VS STATE OF ODISHA	DEBASIS MISHRA VS	// 0 //
314	D-WP(C)/2798/2026 WP(C)/2562/2026	LACHHAMAN CHAMPIA VS STATE OF ODISHA	DEBASIS MISHRA VS	// 0 //
315	D-WP(C)/2267/2026 WP(C)/2563/2026	KARTICK CHANDRA DAS VS STATE BANK OF INDIA, BALASORE	SIDHANT DAS VS	// 0 //
316	D-WP(C)/2187/2026 WP(C)/2564/2026	TIKESWAR SAHU VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	// 0 //
317	D-WP(C)/2278/2026 WP(C)/2565/2026	SUDHANSHU SEKHAR PANDA VS STATE OF ORISSA	DIPTI RANJAN BHOKTA VS	// 0 //

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318	D-WP(C)/2096/2026 WP(C)/2566/2026	BHAGABAN SAHOO VS STATE OF ODISHA	GOKULANANDA PADHI VS	// 0 //
319	D-WP(C)/2287/2026 WP(C)/2567/2026	CHINTAMANI SAHOO VS STATE OF ODISHA	ASHOK KUMAR SARANGI VS	// 0 //
320	D-WP(C)/2120/2026 WP(C)/2568/2026	MAHAMAI SHG, JEYPORE,KORAPUT VS STATE OF ODISHA	MANORANJAN PADHY VS	// 0 //
321	D-WP(C)/1933/2026 WP(C)/2569/2026	SANJAY ROUT @ SANJAY KUMAR ROUT VS STATE OF ODISHA	MANAS KUMAR CHAND VS	// 0 //
322	D-WP(C)/2123/2026 WP(C)/2570/2026	MAA BHABANI SHG, JEYPORE,KORAPUT VS STATE OF ODISHA	MANORANJAN PADHY VS	// 0 //
323	D-WP(C)/2295/2026 WP(C)/2571/2026	SIPRA ROUT VS STATE OF ODISHA	MANORANJAN PADHI VS	// 0 //
324	D-WP(C)/2190/2026 WP(C)/2572/2026	MUNA BEHERA VS COLLECTOR, DHENKANAL	DEBA NARAYAN PATTNAIK VS	// 0 //
325	D-WP(C)/2145/2026 WP(C)/2573/2026	DEBASIS NAYAK VS CHAIRMAN, ODISHA GREAMEEN BANK, BHUBANESWAR	NALINI KANTA DASH VS	// 0 //
326	D-WP(C)/2191/2026 WP(C)/2574/2026	BISHNUPRIYA SAHU VS STATE OF ODISHA	DEBASHISH KUMAR PANDA VS	// 0 //
327	D-WP(C)/1934/2026 WP(C)/2575/2026	TAPAN KUMAR DAS VS STATE OF ODISHA	JYOTI RANJAN KHUNTIA VS	// 0 //
328	D-WP(C)/1250/2026 WP(C)/2576/2026	SANTOSHINI DASH VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// 0 //
329	D-WP(C)/2360/2026	SOURAV PRAKASH SHIT	HARAPRASAD PANDA	//

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	WP(C)/2577/2026	VS STATE OF ODISHA	VS	() //
330	D-WP(C)/326/2026 WP(C)/2578/2026	SURENDRA NATH PANDA VS THE COMMISSIONER OF ENDOWMENTS, ODISHA, BBSR	BHAWANI SANKAR PANIGRAHI VS	// ()
331	D-WP(C)/2229/2026 WP(C)/2579/2026	MADHUBRATA DASH VS SOUMYA SAMBIT NATH	ASWINI KUMAR DASH VS	// ()
332	D-WP(C)/2146/2026 WP(C)/2580/2026	SANJEEB KUMAR RANA VS BRANCH MANAGER, PUNJAB NATIONAL BANK, BARBIL BRANCH, KEONJHAR	NALINI KANTA DASH VS	// ()
333	D-WP(C)/1936/2026 WP(C)/2581/2026	BRAHMANANDA SAMANTARAY VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// ()
334	D-WP(C)/1396/2026 WP(C)/2582/2026	BASIT KHAN VS STATE OF ODISHA	KISHORE CHANDRA SATAPATHY VS	// ()
335	D-WP(C)/1907/2026 WP(C)/2583/2026	PRANATI MOHANTY VS STATE OF ODISHA	BIJAYA LAXMI SAHOO VS	// ()
336	D-WP(C)/2476/2026 WP(C)/2584/2026	PRAMODINI MEHER VS STATE OF ODISHA	SAMBIT PANIGRAHI VS	// ()
337	D-WP(C)/1464/2026 WP(C)/2585/2026	SIBA PRASAD @ MAHESH KUMAR PARIDA VS STATE OF ODISHA	NIROD KUMAR SAHU VS	// ()
338	D-ABLAPL/38695/2025 ABLAPL/766/2026	CHANDRAKANTA BEHERA VS STATE OF ODISHA	SANJAY KUMAR DASH VS	GOPALPUR /196 /2025 ()
339	D-ABLAPL/39743/2025 ABLAPL/767/2026	PABITRA KUMAR SWAIN VS STATE OF ODISHA	PRAFULLA KUMAR SAHOO VS	KAKATAPUR /160 /2021 ()
340	D-ABLAPL/40628/2025 ABLAPL/768/2026	PRASANTA NILAYAM JENA @ GULURU PRASANTA JENA VS	BIKRAM CHANDRA GHADEI VS	CHANDIPUR /162 /2025 ()

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341	D-ABLAPL/488/2026 ABLAPL/769/2026	STATE OF ODISHA TULASI SAMAL VS	SUBHRANSU BHUSAN MOHANTY VS	// BONTH /19 /2025 ()
342	D-ABLAPL/1133/2026 ABLAPL/770/2026	STATE OF ODISHA SARASWATI BEHERA VS	UMESH KUMAR LENKA VS	// BARAMBA /372 /2025 ()
343	D-ABLAPL/1180/2026 ABLAPL/771/2026	STATE OF ODISHA SARAT CHANDRA SAMAL VS	DEBASNAN DAS VS	// KUJANGA /258 /2025 ()
344	D-ABLAPL/1763/2026 ABLAPL/772/2026	STATE OF ODISHA BALAKRUSHNA PARIDA VS	AMITAV TRIPATHY VS	// NAYAGARH /127 /2025 ()
345	D-ABLAPL/1291/2026 ABLAPL/773/2026	STATE OF ODISHA NABA KISHORE GUIN VS	DURGA PRASAD PRADHAN VS	// KUAKHIA /297 /2025 ()
346	D-ABLAPL/1784/2026 ABLAPL/774/2026	STATE OF ODISHA ANURAG DEBATA VS	CHIRANJIB ROUT VS	// LAHUNIPADA /273 /2025 ()
347	D-ABLAPL/1366/2026 ABLAPL/775/2026	STATE OF ODISHA RENUBALA SAHOO VS	AMLAN SHAKTI PAUL VS	// BEGUNIA P.S. /9 /2026 ()
348	D-ABLAPL/1474/2026 ABLAPL/776/2026	STATE OF ODISHA OM PRAKASH MISHRA VS	SURYAKANTA DWIBEDI VS	// TENTULIKHUNTI /43 /2023 ()
349	D-ABLAPL/1786/2026 ABLAPL/777/2026	STATE OF ODISHA JUDHISTHIRA SAHOO VS	CHIRANJIB ROUT VS	// KANIHA /11 /2026 ()
350	D-ABLAPL/1795/2026 ABLAPL/778/2026	STATE OF ODISHA RAMA CHANDRA SAMANTARAY VS	MANAS KUMAR CHAND VS	// KHURDA MODEL /28 /2026 ()
351	D-ABLAPL/1805/2026 ABLAPL/779/2026	STATE OF ODISHA SK.MURSAID VS STATE OF ODISHA	PRATIK DASH VS	// MARINE CHUDAMANI /84 /2025 () //

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352	D-ABLAPL/1547/2026 ABLAPL/780/2026	SAANBARI DAS @ SAMBARI DAS VS STATE OF ODISHA	SAROJ KUMAR DASH VS	BHUBAN /624 /2025 () //
353	D-ABLAPL/1810/2026 ABLAPL/781/2026	SIDHANTA KUMAR ROUT VS STATE OF ODISHA	JASHOBANTA DASH VS	KHUNTUNI /278 /2025 () //
354	D-ABLAPL/1752/2026 ABLAPL/782/2026	SK. SONA VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	KENDRAPARA SADAR /540 /2025 () //
355	D-ABLAPL/1552/2026 ABLAPL/783/2026	TULA GHIVELA @ TULARAM GHIVELA VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	BODEN /276 /2025 () //
356	D-ABLAPL/1562/2026 ABLAPL/784/2026	AKHIL SWAIN @ AKHIL CHARAN SWAIN VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MAHAKALPARA /18 /2026 () //
357	D-ABLAPL/1567/2026 ABLAPL/785/2026	RAJA @ SURYAKANTA @ SURIYAKANTA MOHANTY VS STATE OF ODISHA	DEEPAK KU SAHOO VS	PATKURA /3 /2026 () //
358	D-ABLAPL/1627/2026 ABLAPL/786/2026	MAHENDRA BEHERA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	PHULBANI SADAR /163 /2024 () //
359	D-ABLAPL/1633/2026 ABLAPL/787/2026	PARIA @ BRAJA KISHORE MOHANTY VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	BENTKAR (42 MOUZA) UPD CUTTACK () //
360	D-ABLAPL/1707/2026 ABLAPL/788/2026	RATNAKAR NAYAK @ RINTU VS STATE OF ODISHA	SUBODH KUMAR MOHANTY VS	BRAJARAJNAGAR /9 /2026 () //
361	D-ABLAPL/1713/2026 ABLAPL/789/2026	KRUSHNA CHANDRA BARIK @ PAPU BARIK VS STATE OF ODISHA	JEMIMA SARKAR VS	TALSARA /7 /2026 () //
362	D-ABLAPL/1808/2026 ABLAPL/790/2026	BIJAY KUMAR NAIK VS STATE OF ODISHA	DIGAMBAR SETHI VS	TIKIRI /211 /2025 () //
363	D-ABLAPL/1714/2026	PREMRAJ MEHER	SUSANTA KUMAR SAHU	PAIKMAL /241 /2025

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	ABLAPL/791/2026	VS STATE OF ODISHA	VS	() //
364	D-ABLAPL/1363/2026 ABLAPL/792/2026	BICHITRA NAIK VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	PARJANG /510 /2025 () //
365	D-ABLAPL/1812/2026 ABLAPL/793/2026	BANTI @ MANISH MAHARANA VS STATE OF ODISHA	JAYADEBA BEHERA VS	RANPUR /7 /2026 () //
366	D-ABLAPL/1413/2026 ABLAPL/794/2026	MADHU TANTI @ MADHUSUDAN BEHERA VS STATE OF ODISHA	BISWAJIT MOHANTY VS	POLASARA PS /12 /2014 () //
367	D-ABLAPL/1059/2026 ABLAPL/795/2026	RAKESH DAS @ RAKESH KUMAR DAS VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	BIDANASI /177 /2025 () //
368	D-ABLAPL/1531/2026 ABLAPL/796/2026	MOTU GOND @ MATU GOND VS STATE OF ODISHA	UMAKANTA BARIK VS	KUNDEI /81 /2025 () //
369	D-ABLAPL/1696/2026 ABLAPL/797/2026	SHRIHARI BEHERA @ SIBASHIS BEHERA VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	BALIAPAL /401 /2025 () //
370	D-ABLAPL/1244/2026 ABLAPL/798/2026	DAYANIDHI PALTASINGH VS STATE OF ODISHA	MANAS KUMAR CHAND VS	BAGHAMARI /11 /2026 () //
371	D-ABLAPL/1698/2026 ABLAPL/799/2026	BABU BEHERA VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	DHENKANAL SADAR /26 /2026 () //
372	D-ABLAPL/1818/2026 ABLAPL/800/2026	MANTI @ SATISH MAHARANA VS STATE OF ODISHA	JAYADEBA BEHERA VS	RANPUR /7 /2026 () //
373	D-ABLAPL/1434/2026 ABLAPL/801/2026	MUKESH KUMAR PRITHANY VS STATE OF ODISHA	SURYAKANTA DASH VS	BRAHMANITARANG /244 /2025 () //
374	D-ABLAPL/1804/2026 ABLAPL/802/2026	SATYAJIT SAHOO VS	PRABHAT KUMAR PRAHARAJ VS	CUTTACK SADAR /28 /2026 ()

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375	D-ABLAPL/1723/2026 ABLAPL/803/2026	STATE OF ODISHA TITU SAMAL VS	ANADI CHARAN NAYAK VS	// ERASAMA /18 /2026 ()
376	D-ABLAPL/1822/2026 ABLAPL/804/2026	STATE OF ODISHA ISWAR KANHAR VS	ARUN KUMAR ACHARYA VS	// GOCHHAPADA /229 /2025 ()
377	D-ABLAPL/1768/2026 ABLAPL/805/2026	STATE OF ODISHA RAMACHANDRA SAHOO VS	MANOJ KUMAR PATI VS	// NIMAPADA /1 /2026 ()
378	D-ABLAPL/1835/2026 ABLAPL/806/2026	STATE OF ODISHA SEKH MOHAMMAD WAJID @ CHHOTKA VS	SIDHARTHA DAS VS	// JAGDALPUR /3 /2026 ()
379	D-ABLAPL/1521/2026 ABLAPL/807/2026	STATE OF ODISHA PRAMILA MAHAPATRA VS	PRASANTA KUMAR JENA VS	// BHUBANESWAR VIGILANCE /25 /2014 ()
380	D-ABLAPL/1717/2026 ABLAPL/808/2026	STATE OF ODISHA(VIG.) RAJESH BALIARSINGH VS	PUSPAMITRA MOHAPATRA VS	// JEYPORE TOWN /206 /2025 SPECIAL JUDGE,JEYPORE(Koraput) TR/0000032/2025
381	D-ABLAPL/1674/2026 ABLAPL/809/2026	STATE OF ODISHA DR. BIBHU PRASAD NAYAK VS	SUCHISMITA DASH VS	// HARICHANDANPUR /130 /2025 ()
382	D-ABLAPL/1697/2026 ABLAPL/810/2026	STATE OF ODISHA BHABANI SHANKAR MAHURI @ BHAGABAN MAHURI VS	JAYANTA KUMAR MAJHI VS	// BALIAPAL /10 /2026 ()
383	D-ABLAPL/1718/2026 ABLAPL/811/2026	STATE OF ODISHA SANJAY SETH VS	JYOTIRMAYA SAHOO VS	// ATTABIRA /2 /2026 ()
384	D-ABLAPL/1722/2026 ABLAPL/812/2026	STATE OF ODISHA KANHU CHARAN PALTASINGH VS	ASIT KUMAR JENA VS	// PIPLI /674 /2025 ()
385	D-ABLAPL/1726/2026 ABLAPL/813/2026	STATE OF ODISHA BIKRAM MALLICK VS STATE OF ODISHA	SK. ZAFARULLA VS	// GHANTAPADA /194 /2025 () //

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386	D-ABLAPL/1739/2026 ABLAPL/814/2026	AMULYA PEREI VS STATE OF ODISHA	LALITENDU BHUYAN VS	NANDIPADA /401 /2025 () //
387	D-ABLAPL/1864/2026 ABLAPL/815/2026	JHILEE MALIK @ NISHA MAHARANA VS STATE OF ODISHA	GHANASHYAM MUDULI VS	BOLANGIR SADAR /29 /2026 () //
388	D-ABLAPL/1728/2026 ABLAPL/816/2026	MANOJ KUMAR DAS VS STATE OF ODISHA(VIG.)	ASHOK KUMAR DAS VS	VIGILANCE PS (BERHAMPUR) /18 /2019 () //
389	D-ABLAPL/1747/2026 ABLAPL/817/2026	KALIA @ NIRANJAN ROUT VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	JAGATSINGPUR /152 /2012 () //
390	D-ABLAPL/1735/2026 ABLAPL/818/2026	PRAKASH KUMAR ROUT VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	TIGIRIA /76 /2023 () //
391	D-ABLAPL/1869/2026 ABLAPL/819/2026	DEBARAJ BARIK VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHURDA MODEL /349 /2025 () //
392	D-ABLAPL/1823/2026 ABLAPL/820/2026	BHABAGRAHI DIGAL VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	GOCHHAPADA /49 /2024 () //
393	D-ABLAPL/1754/2026 ABLAPL/821/2026	BHAGYADHAR RANASINGH VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	DHENKANAL SADAR /22 /2026 () //
394	D-ABLAPL/1886/2026 ABLAPL/822/2026	DHARMU PODH VS STATE OF ODISHA	ABHISHEK DASH VS	BELPARA /148 /2025 () //
395	D-ABLAPL/1825/2026 ABLAPL/823/2026	TENTU DAS @ CHAKRADHAR DAS VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	BHUBAN /623 /2025 () //
396	D-ABLAPL/1778/2026 ABLAPL/824/2026	NARENDRA ROUT VS STATE OF ODISHA	MANORANJAN KHATUA VS	MAHANGA /3 /2026 () //
397	D-ABLAPL/1827/2026	BRAJABANDHU DALAI @ BRAJA DALAI	TARA PRASAD MOHAPATRA	BRAHMAGIRI /52 /2022

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	ABLAPL/825/2026	VS STATE OF ODISHA	VS	() //
398	D-ABLAPL/1779/2026 ABLAPL/826/2026	JUDHISTHIRA SAHOO VS STATE OF ODISHA	CHIRANJIB ROUT VS	KANIHA /10 /2026 () //
399	D-ABLAPL/1828/2026 ABLAPL/827/2026	BANA @ ABHIMANAYU JENA VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	SATYABADI /435 /2025 () //
400	D-ABLAPL/1781/2026 ABLAPL/828/2026	KANHU @ DIBYARANJAN BAL VS STATE OF ODISHA	CHIRANJIB ROUT VS	TALCHER TOWN /22 /2026 () //
401	D-ABLAPL/1831/2026 ABLAPL/829/2026	GANGADHAR BHOL VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	CHANDANPUR /10 /2026 () //
402	D-ABLAPL/1917/2026 ABLAPL/830/2026	NIHAR KANTA SWAIN VS STATE OF ODISHA	ARIJEET MISHRA VS	AUL /21 /2026 () //
403	D-ABLAPL/1829/2026 ABLAPL/831/2026	MANGARAJ BARAL VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	BRAHMAGIRI /362 /2025 () //
404	D-ABLAPL/1833/2026 ABLAPL/832/2026	SK. MISKIN @ BHULU VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	GOPALPUR /171 /2025 () //
405	D-ABLAPL/1918/2026 ABLAPL/833/2026	SURYA MALIK @ SURYANARAYAN MALLIK VS STATE OF ODISHA	ARIJEET MISHRA VS	RAJNAGAR /372 /2025 () //
406	D-ABLAPL/1963/2026 ABLAPL/834/2026	SANJAYA KUMAR NAYAK VS STATE OF ODISHA	MANAS RANJAN DHAL VS	COLLIERY /96 /2022 () //
407	D-ABLAPL/1960/2026 ABLAPL/835/2026	RANJAN KUMAR PALLAI VS STATE OF ODISHA	RASHMI REKHA PRADHAN VS	TIRTOL /589 /2025 () //
408	D-ABLAPL/1997/2026 ABLAPL/836/2026	NARAYAN PRASAD BEHERA VS	LALATENDU SAMANTARAY VS	S.P.(CID-CRL),CUTTACK /9 /2025 ()

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409	D-ABLAPL/1861/2026 ABLAPL/837/2026	STATE OF ODISHA GUNIL KUMAR NAIK VS	BISWAMBAR MOHANTY VS	// ANGUL TOWN /43 /2026 ()
410	D-ABLAPL/38691/2025 ABLAPL/838/2026	STATE OF ODISHA TURANGI HIKAKA VS	BISWAJIT RANJAN TRIPATHY VS	// / /0 J.M.F.C.,LAXMIPUR(Koraput)
411	D-ABLAPL/1855/2026 ABLAPL/839/2026	STATE OF ODISHA RAJANIKANTA NAIK VS	BISWAMBAR MOHANTY VS	2(A)CC/0000143/2025 ANGUL TOWN /43 /2026 ()
412	D-ABLAPL/1581/2026 ABLAPL/840/2026	STATE OF ODISHA PARAMANANDA PATRA VS	SAUMYA RANJAN PRADHAN VS	// JAJPUR ROAD /8 /2026 ()
413	D-ABLAPL/2002/2026 ABLAPL/841/2026	STATE OF ODISHA CHOUDHURY AMARESH MISHRA VS	LALATENDU SAMANTARAY VS	// S.P.(CID-CRL),CUTTACK /9 /2025 ()
414	D-ABLAPL/1347/2026 ABLAPL/842/2026	STATE OF ODISHA SURYAKANTA JENA @ BULU JENA VS	RABI NARAYAN MOHANTY VS	// KANAS /70 /2025 ()
415	D-ABLAPL/39415/2025 ABLAPL/843/2026	STATE OF ODISHA DEBENDRA MANDAL VS	SIDDHARTH GOUTAM DAS VS	// / /0 S.D.J.M.,BALASORE(Baleshwar)
416	D-ABLAPL/1919/2026 ABLAPL/844/2026	STATE OF ODISHA TUNA NAIK VS	MAHES DAS VS	ICC/0001164/2015 ASKA /524 /2025 ()
417	D-ABLAPL/1646/2026 ABLAPL/845/2026	STATE OF ODISHA B. DALASHU @ DILESU PATRA VS	SIBA RANJAN POLAI VS	// CHATRAPUR /399 /2025 S.D.J.M.-CIVIL JUDGE (JD),CHATRAPUR
418	D-ABLAPL/1834/2026 ABLAPL/846/2026	STATE OF ODISHA MOHATARA ALLI KHAN @ MOTAHAR ALLI KHAN VS	ANIL KUMAR DALAI VS	GR/0000943/2025 BADAGODA P.S. /677 /2025 ()
419	D-ABLAPL/1210/2026 ABLAPL/847/2026	STATE OF ODISHA JAKIR SABHASUNDAR VS	PRONOY MOHANTY VS	// BAMUNIGAM /112 /2025 ()
		STATE OF ODISHA		//

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420	D-ABLAPL/1841/2026 ABLAPL/848/2026	SAGAR TARAI VS STATE OF ODISHA	SAROJ RANJAN SUBUDHI VS	JENAPUR /164 /2020 () //
421	D-ABLAPL/1650/2026 ABLAPL/849/2026	DILLIP SWAIN @ DILLIP KUMAR SWAIN VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	AGARAPADA /107 /2012 () //
422	D-ABLAPL/1930/2026 ABLAPL/850/2026	LAXMIDHAR BARIK VS STATE OF ODISHA	ASUTOSH MOHANTY VS	NIHALPRASAD /3 /2026 () //
423	D-ABLAPL/1931/2026 ABLAPL/851/2026	BIRABAR BARIK VS STATE OF ODISHA	ASUTOSH MOHANTY VS	NIHALPRASAD /3 /2026 () //
424	D-ABLAPL/1852/2026 ABLAPL/852/2026	RAMACHANDRA SAHOO VS STATE OF ODISHA	MANOJ KUMAR PATI VS	KAKATAPUR /311 /2025 () //
425	D-ABLAPL/1946/2026 ABLAPL/853/2026	NAGEN KUMAR SETHI @ NAGEN SETHI VS STATE OF ODISHA	GIRIJA SANKAR NAYAK VS	CHHENDIPADA /565 /2025 () //